

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JATPUR BENCH, JATPUR.

OA 400/2002

DATE OF ORDER : 20.9.2002

Lalit Kumar Gothwal son of shri Hari Shanker Gothwal aged about 27 years resident of F-162, Ramesh Marg, C-Scheme, Jaipur Ex. Contingency daily rated worker, office of Dy. Commissioner, Income taxes, Central Circle, T, Jaipur.

....Applicant.

VERSUS

1. Union of India through Secretary to Government of India, Ministry of Finance, Department of Revenue, New Delhi.
2. The Commissioner of Income Taxes, Government of India, Central Circle T, Jaipur.
3. The Dy. Commissioner of Income Taxes, Government of India, Central Circle T, Jaipur.

....Respondents.

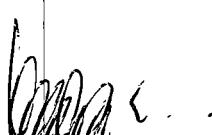
Mr. Nand Kishore, Counsel for the applicant.

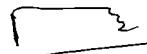
CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)
Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

Learned counsel for the applicant submits that he wants to withdraw this OA and wants to file a duly constituted OA. Prayer granted subject to limitation. The OA stands dismissed as withdrawn.


(M.L. CHAUHAN)
MEMBER (J)


(H.O. GUPTA)
MEMBER (A)